THE RESERVE OF THE PROPERTY OF

electrical appliances as are not available in the stocks of the C.P.W.D. that amounts are required to be sanctioned for the purchase of these items subject to the aforesaid ceilings.

(b) Does not arise.

ARTIFICIAL KIDNEY TESTING MACHINE

- 4193. SHRI KIRUTTINAN: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that an artificial kindney testing machine has been imported for Safdarjung Hospital, New Delhi:
 - (b) if so, the cost thereof;
- (c) whether it is also a fact that the machine is being kept idle; and
 - (d) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNNG AND URBAN DEVELOPMENT (SHR B. S. MURTHY): (a) and (b). There are three units. One was obtained in 1961 at a cost of Rs. 21,000/-. The second one was obtained at a cost of Rs. 20,900/- and the third one was gifted to the hospital in 1966.

- (c) All these units are functioning.
- (d) Does not arise.

TRAINING OF CLINIC PSYCHOLOGISTS

- 4194. SHRI SHASHI RANJAN: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No, 8836 on the 10th August, 1967 and state:
- (a) whether the information asked for has since been collected; and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNNG AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes.

(b) A statement is laid on the Table of the House. [Placed in Library, See No. LT—2006/67]. RECRUITMENT OF ENGINEERS IN C.P.W.D.

- 4195. SHRI G. S. MISHRA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) whether C.P.W.D. is only Department in the Central Government, which is recruiting Engineers in the Class II category from competitive Engineering Service Examination, and at the same time from ad-hoc recruitment made by the UPSC on behalf of this Department;
- (b) whether it is also a fact that other Government Departments are recruiting engineers from the Competitive Engineering Service Examination in two categories viz. Class I permanent, and Class II temporary; and
 - (c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH): (a) yes. Recruitment of Class II engineers by the method of advertisament and interview by the U.P.S.C. in 1963 had been ascessary because the regular recruitment of Class II engineers through the competitive examination as required by the Recruitment Rules fell far short of the requirements of the Department.

- (b) No.
- (c) Recruitment to the various grades are made according to the needs of the individual Department.

DEMANDS OF CLASS II ENGINEERS ASSOCIA-TION OF C.P.W.D.

- 4196. SHRI G. S. MISHRA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) whether Class II Engineers Association of C.P.W.D. have approached the authority with the demand of changing over the Class II permanent to Class I temporary for those candidates selected from Eagineering Services Examination;
- (b) if so, the Government's reaction thereof;
- (c) whether they have also desired to reduce the eligibility period to 5 years, as it was previously for the next prometion to Executive engineer; and